GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 6004
ANSWERED ON 01.04.2026

MANUFACTURING CAPACITY UNDER PLI SCHEME FOR SOLAR MODULES

6004. SHRI VISHALDADA PRAKASHBAPU PATIL
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the present status of the Production Linked Incentive (PLI) Scheme for high efficiency solar PV module including the total approved manufacturing capacity of solar modules;
(b) the overall financial outlay committed and disbursed under the Scheme along with performance benchmarks prescribed for beneficiaries;
(c) the extent to which domestic manufacturing capacity and supply chain resilience have improved as a result of PLI-supported investments;
(d) the monitoring and compliance mechanisms established to ensure quality standards, timely project completion and adherence to localisation norms; and
(e) whether measurable reduction in import dependence and strengthening of India's solar value chain competitiveness has been observed following implementation of the scheme and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Ministry of New and Renewable Energy (MNRE), Government of India, is implementing the Production Linked Incentive (PLI) Scheme for High Efficiency Solar PV Modules with an outlay of Rs. 24,000 crore. Under the scheme, Letters of Award (LoAs) have been issued for setting up 48,337 MW of fully/partially integrated solar Photovoltaic (PV) module manufacturing capacity.

Under the scheme, around 30 GW of solar PV module manufacturing capacity, around 10.5 GW of solar PV cell manufacturing capacity, and around 2 GW of ingot-wafer manufacturing capacity have been set up. The aforesaid capacities include around 3.4 GW of fully integrated thin-film solar PV module manufacturing capacity.

The total capacity for manufacturing solar PV modules in the country, as per the Approved List of Models and Manufacturers (ALMM) for solar PV module (List-I) dated 01.03.2026, is around 172 GW per annum.

Under PLI Scheme for High Efficiency Solar PV Modules, the quantum of PLI eligible for disbursal, depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters *(efficiency and temperature coefficient of maximum power)* of solar PV modules sold; and (iii) percentage of local value addition in solar PV modules sold. As on 28.02.2026, no funds have been released under the scheme, as the scheme provides for release of PLI to the successful bidders one year after commissioning of the manufacturing projects awarded under the scheme. Till date, this one-year period post-commissioning has not been completed in respect of the projects awarded under the scheme.

The scheme has contributed to an increase in domestic solar module and cell manufacturing capacities, thereby strengthening the domestic manufacturing ecosystem. However, there is comparatively lower progress in upstream components such as polysilicon and wafer manufacturing under the scheme, primarily due to various difficulties associated with setting up of such upstream manufacturing facilities, including but not limited to: lack of prior domestic experience, challenges related to import of technology as well as capital equipment and consumables, limited availability of local expertise and skilled workforce, land-related issues, etc. In addition, the global supply chain for upstream solar PV components is concentrated in a limited number of countries, and the domestic ecosystem for these segments is still at a nascent stage.

(d) Under the (PLI) Scheme for High Efficiency Solar PV Modules, robust monitoring and compliance mechanisms have been put in place to ensure quality standards, timely project completion and adherence to localisation norms. The scheme is implemented through designated implementing agencies, which regularly monitor the progress of awarded projects against committed timelines. Apart from that, for ensuring quality standards, MNRE has issued Quality Control Order (QCO) for solar PV modules and has also implemented Approved List of Models and Manufacturers (ALMM) for solar PV modules and solar PV cells.

(e) Solar PV module manufacturing capacity, as per Approved List of Models and Manufacturers (ALMM) for solar PV modules, has increased from around 8 GW in March 2021 to around 172 GW in March 2026. Imports of solar modules have declined from around USD 4,354 million in financial year 2023-24 to around USD 2,152 million in financial year 2024-25. This downward trend has continued in financial year 2025-26 as well, with imports of solar PV modules reducing further to around 758 million in financial year 2025-26, till January 2026.

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